

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY
RAJYA SABHA
UNSTARRED QUESTION NO - 1607
ANSWERED ON – 15/03/2023
PM SHRI schools in Telangana**

1607 **Shri B. Parthasaradhi Reddy:**

Will the Minister of **Education** be pleased to state:

- (a) the total number of Pradhan Mantri Schools for Rising India (PM SHRI) schools to be set up in Telangana between 2022-23 to 2026-27;
- (b) the number of student beneficiaries from Telangana under the PM SHRI project;
- (c) the total cost of the PM SHRI project in Telangana; and
- (d) measures to be taken to increase pupil-teacher ratio under the project in the country?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SMT. ANNPURNA DEVI)**

(a) to (c) The Cabinet has approved a new Centrally Sponsored Scheme named Pradhan Mantri Schools for Rising India (PM SHRI) on 7th September, 2022. These schools will showcase the implementation of the National Education Policy 2020 and emerge as exemplar schools over a period of time, and also offer leadership to other schools in the neighbourhood. They will provide leadership in their respective regions in providing high-quality education in an equitable, inclusive and joyful school environment that takes care of the diverse background, multilingual needs, and different academic abilities of children and makes them active participants in their own learning process as per the vision of NEP 2020.

Under the scheme there is provision of setting up of more than 14500 PM SHRI Schools by strengthening the existing schools from amongst schools managed by Central government/State/UT Government/local bodies.

The duration of scheme is proposed to be from 2022-23 to 2026-27; after which it shall be the responsibility of the States/UTs to continue to maintain the benchmarks achieved by these schools. The total cost of the project will be Rs 27360 crore spread over a period of 5 years which includes central share of Rs 18128 crore.

(d) Different measures have been taken in PM SHRI Schools to have appropriate Pupil Teacher Ratio (PTR). State Government has signed Memorandum of Understanding (MoU) with Department of School Education & Literacy, Ministry of Education to ensure to comply the extant PTR norms in primary and upper primary schools as per RTE act and also to ensure subject PTR in Secondary/Sr. Secondary School.

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